पूर्वोत्तर रेलवे) पर गोंडा-कानपुर 3 ग्रप मालगाड़ी, मालडिब्बों से टकरा गयी थी जिसके परिणामस्वरूप कुछ वैंगन पटरी से उत्तर गये थे ;

(ख) यदि हां, तो यदि कुछ व्यक्ति मरे हैं तो कितने तथा इसके परिणामस्वरूप रेलवे सम्पत्ति को ग्रनुमानतः कितनी क्षति हुई है ; ग्रौर

(ग) इस मामले में सरकार ढारा क्या कार्यवाही की गयी है ?

रेलवे मंत्रालय में उपमंत्री (श्री शाम नाथ)ः(क) जी हां।

(ख) किसी की मृत्यु नहीं हुई । रेल सम्पत्ति क**ें लगभग 850 रुप** के नुकसान का ग्रनुमान लगाया गया है ।

(ग) रेलवे अफसरों ली एक समिति द्वारा दुर्घटना की जांच करेयी गयी है श्रौर उसकी रिपोट पर लिचार किया जा रहा है ।

श्वी विद्वनाथ पाण्डेयः दुर्घटनाकी जांच जो करायी गयी है क्रौर जो रिपोर्ट प्राप्त हुई है, उसमें दुर्घटनाकेक्याक्याकारण बताये गये हैं ?

अध्यक्ष महोदय : क्या रिपोर्ट प्राप्त हो गई है ?

श्री शाम नाथ : रिपोर्ट ग्रा गई है कोईन अभी तक जो रिकमेंडेशंज हैं, उन पर कोई फैसला नहीं हुया है ।

श्री विक्षवनाथ पाण्डेय : क्या स्टेशन मास्टर की लापरवाही के कारण यह दुर्घटना हुई या किसी ग्रौर की लापरवाही के कारण से ?

श्री **शाम नाथ** : गालिबन लाइन जमादार की गलती से यह दुर्घटना हुई ।

Baby Food

*475. Shri Man Sinh P. Patel: Will the Minister of Industry and Supply be pleased to state:

(a) whether the Planning Commission has accepted the proposal of his Ministry for the enhancement of the target of baby food production as originally fixed for the Third Five Year Plan; and

(b) the extent to which the tota! capacity licensed for the manufacture of baby food during the Third Five Year Plan has been achieved?

The Minister of Heavy Engineering and industry in the Ministry of Industry and Supply (Shri T. N. Singn): (a) Yes, Sir.

(b) Approximately 71 per cent of the total licensed capacity has been achieved during the year 1963.

Shri Man Sinh P. Patel: Is it a fact that the working group of dairy co-operatives and animal husbandry recommended the milk products licences to be given only for the cooperatives and in spite of the nonrecommendation of the Ministry of Food and Agriculture for the excess production of baby food and also the non-recommendation of the Ministry of Community Development, may I know whether it is a fact that the Government has licensed a private undertaking as against the requests of co-operative unions?

Shri T. N. Singh: The target has been increased after full consultation with the Food and Agriculture Ministry and the Planning Commission from 11,000 to 12,000 tons. It is not correct to say that any particular firm is being given preference over co-operatives. There are certain cases which are yet under consideration.

Shri Man Sinh P. Patel: In spite of the Minister's reply that the licensed capacity of production has not been reached and in spite of the recommendation of the Prime Minister in favour of the co-operatives and in spite of the fact that experienced cooperatives like the Kaira District Cooperative Union and other Unions' request for such licences is rejected, is it a fact that this Ministry is interested in giving licence to a particular private undertaking which has not started its production of whole-skim milk powder, against the licences to be issued in favour of the co-operatives?

Shri T. N. Singh: I would not say that the Ministry is interested....

Shri Man Sinh P. Patel: That is my direct allegation

Mr. Speaker: This is not the time for making allegations. The Question Hour is for eliciting information and not for making allegations or defamations, imputations, incriminations or whatever it may be.

Shri T. N. Singh: As a member of the Planning Commission in those days when this matter was under consideration, we have stressed, and I have particularly stressed the need for giving preference to co-operatives.

Shri Man Sinh P. Patel rose-

Mr. Speaker: I would not allow another allegation to be made.

Shri Man Sinh P. Patel: May I know whether the licences of two cooperatives, one of which is producing baby food, are rejected and the licence of this undertaking is sanctioned?

Shri T. N. Singh: No licence application from co-operatives has been rejected.

श्री भागवत झा आजाद : क्या मन्त्रालय ने यह जान लिया है कि देश में बेवी फूड न मिलने का कारण कम उत्पादन उतना नहीं है जितना कि स्टाक्स को होर्ड करना और ब्लैक मार्केटिंग करना है ? होर्डज ग्रौर ब्लैक मार्केटर्ज के पास जो बवी फूड जमा है, उत्पादन किसी भी माता में बढ़ाने के वावजूद भी बेवी फूड नहीं मिल सकेगा, क्या यह सही नहीं है ?

भी त्रि0 ना0 सिंहः ऐंसामालूम होता है कि इसके बारे में कुछ कार्नरिंग हुग्रा है। लेकिन फिर भी इसको प्रोडक्शन कुछ बड़ाना चाहिये क्योंकि चौथे प्लान में चल कर इसकी म्लंग भी बढ जाएगी ।

Dr. Ranen Sen: May know whether the Minister is aware that the scarcity is due to large-scale hoarding of the baby food and what steps Government are taking along with increasing production, to dehoard this baby food?

Shri T. N. Singh: It is true that there have been cases of large hoarding reported and discovered. That itself shows that the Government is taking steps to discover and punish those who hoard.

Serving of Kosher Meat

*476. Shri Kapur Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that in the catering establishments and canteens under the Indian Railways, the meat served to customers is invariably Kosher meat;

(b) if so, whether Government are aware that Kosher meat is religiously forbidden to higher Hindu castes in general and to Sikhs in particular:

(c) whether Government are also aware that throughout Europe and civilised secular world, meat is, as a rule, obtained by slaughtering animals through the scientific 'Jhatka' method; and

(d) if so, the steps Government propose to set matters right?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) to (d). Under the extent policy, no directive stipulating that meat acceptable to any particular community should be used in catering establishments on Railways has been or is proposed to be issued.

Shri Kapur Singh: Is it true that it was, for the first time, during the thirties, when Sir Mohammad Zaffarullah Khan was the Railway Minister, that this practice of serving exclusively Kosher meat in railways was